

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 477 OF 2001

STATE OF RAJASTHAN

Appellant (s)

VERSUS

CHITTERMAL

Respondent(s)

(With office report )

Date: 25/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

(VACATION BENCH)

For Appellant(s) Mr. Naveen Singh, Adv.

For Mr. Aruneshwar Gupta, Adv.

For Respondent(s) Mr. K.K. Gupta, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard.

Orders reserved.

(R.K. DHAWAN)

COURT MASTER

(VIJAY AGGARWAL)

COURT MASTER